

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VASUNDHARA NIRMAN UNNAYAN PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Vasundhara Nirman Unnayan Private Limited
2.	Date of incorporation of corporate debtor	01/03/2000
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs – RoC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209WB2000PTC091241
5.	Address of the registered office and principal office (if any) of corporate debtor	BH-155, Sector - 11 Salt Lake City Kolkata Wb 700091
6.	Insolvency commencement date in respect of corporate debtor	1 st November 2019
7.	Estimated date of closure of insolvency resolution process	29 th April 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Aditya Kumar Tibrewal IBBI/IPA-001/IP-P00743/2017-2018/11249
9.	Address and e-mail of the interim resolution professional, as registered with the Board	7C, Kiran Shankar Roy Road, Hasting Chamber, Basement, Kolkata -700 001 adityatibre@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	7C, Kiran Shankar Roy Road, Hasting Chamber, Basement, Kolkata -700001 Email – cirp.vnu@gmail.com
11.	Last date for submission of claims	15 th November 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the Class: Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<ol style="list-style-type: none"> 1. Surendra Kumar Agarwal, Insolvency Professional, Regn No: IBBI/IPA-001/IP-P00825/2017-18/11401 at Bhawani Enclave, 3D, 99C, Girish Ghosh Road, Liluah, Howrah - 711204 Email: surendraca@gmail.com 2. Chandra Kumar Jain Insolvency Professional, Regn No: IBBI/IPA001/IP-P00214/2017-18/10414 at 18, Rabindra Sarani, Poddar Court, Gate No 1, 8th Floor, Room no 816, Kolkata 700001 Email: ckcacs@yahoo.co.in 3. Chhedi Rajbhar, Insolvency Professional, Regn No: IBBI/IPA-001/IP-P00129/2017-18/10271 at 40, Strand Road, Model House, 2nd Floor, Room no 49, Kolkata 700001, West Bengal Email: crajbharco.ca@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<p>Relevant Forms may be downloaded from the following web link: https://ibbi.gov.in/home/downloads</p> <p>b. Details of AR are available at the address mentioned in Item No 13 above.</p>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Vasundhara Nirman Unnayan Private Limited** on 1st November 2019.

The creditors of **Vasundhara Nirman Unnayan Private Limited**, are hereby called upon to submit their claims with proof on or before 15th November 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Homebuyers] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Aditya An Tibrewal.

Date: 07/11/2019
Place: Kolkata

Aditya Kumar Tibrewal
Interim Resolution Professional
IBBI/IPA-001/IP-P00743/2017-2018/11249